

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 9th November, 2011

No. HC.XI-11/2011/953/RC. In exercise of Powers, conferred by Article 225 of the Constitution of India, the Gauhati High Court has been pleased to insert the following below the Abbreviation at Sl. No. 04 in Appendix 32 of “UNIFORM NOMENCLATURE OF CASES” in the Gauhati High Court Rules:

Sl. No. 4(a) FAO (Test)

Sl. No. 4(b) FAO (Intest)

Sl. No. 4(c) FAO (G)

Sd/-
Dr. (Mrs.) Indira Shah,
REGISTRAR GENERAL